

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 208
IB-969/ND/2020**

IN THE MATTER OF:

M/s. Cosmic Infrsolution Pvt. Ltd.

...PETITIONER

Vs.

M/s. Prudential Hotels Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 04.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Financial Creditor :Mr. P. Nagesh, Mr. Harshal
Kumar and Mr. Shivam Wadhwa,
Advocates**

**For the Respondent/ Corporate-debtor :Mr. Ashutosh Gupta, Mr. Gaurav
Rana and Mr. Abhishek Aggarwal,
Advocates**

ORDER

Heard the submissions made by the counsel for operational creditor. Advocate Mr. Ashutosh Gupta has appeared on behalf of the corporate debtor and offered to file vakalatnama within next three days and reply within next 10 days. Therefore, post the matter to 27.11.2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(P.S.N. Prasad)
Member (J)**

(Anjula)